

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 122 of 2010

Dated : 5th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Union of India ... Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. V.S.R. Krishna, Sr. Adv. with
Mr. Abhishek Yadav

Counsel for the Respondent(s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. S. Vallinayagam for TNEB

ORDER

Heard the learned counsel for the parties.

Post the matter for further hearing on **12.08.2011 at**

12.00 noon.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks